

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1993
ANSWERED ON:11.08.2011
HANSI BUTANA CANAL IN PUNJAB
Badal Harsimrat Kaur

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the State Government of Punjab has approached the Union Government seeking its immediate intervention for stalling the erection of wall on the Hansi Butana Canal;
- (b) if so, the details thereon; and
- (c) the reaction of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Yes, Sir.

(b) In a letter dated 03.07.2011 from Hon'ble Chief Minister of Punjab addressed to Hon'ble Prime Minister, it is mentioned that Haryana intends providing a concrete toe wall/ lining on the outer slope of the left embankment of the Hansi-Butana canal in a length of about 3.5 km, which will hinder the flow of flood water leading to a submergence of hundreds of villages in Punjab. He sought deputation of senior Central Government officials to ascertain the ground situation and also immediate intervention to impress upon the Government of Haryana to stop its unilateral action of going ahead with the proposed toe wall and other measures which can cause tragedy of epic proportion in the State of Punjab.

(c) The matter is sub-judice in Hon'ble Supreme Court of India and both Punjab and Haryana have filed replies/ counter-replies in the matter.